

PUNJAB VIDHAN SABHA

BULLETIN NO. 3

Wednesday, the 29th March, 2017

(From 10.00 A.M to 12.13 P.M)

1. **Obituary References**

1. Sardar Surjit Singh Barnala, Ex-Chief Minister ;
2. Sardar Gurdev Singh Badal, Ex – Minister ;
3. Shri Raj Kumar Khurana, Ex-Minister of State ;
4. Sardar Makhan Singh, Ex-M.L.A ;
5. Shri Ram Lubhaya, Ex-M.L.A ;
6. Shri Rajinder Pal Singh Attri, Senior Congress Leader ;
7. Shri Durga Singh, Freedom Fighter ;
8. Shri Malkiat Singh, Freedom Fighter ;
9. Shri Sewa Singh, Freedom Fighter ;
10. Shri Gurbachan Singh, Freedom Fighter ;
11. Shri Rajinder Kumar alias Guddu, Vice Chairman, S.C Commission ;
12. Shri Om Puri , Veteran Actor ;
13. Sardarni Phulan Rani, Famous Artist ;
14. Shri Jasveer Singh , Soldier ; and
15. Martyr Jagjeet Singh

The Hon'ble Speaker paid rich tributes to the above mentioned great personalities and informed the House that condolence messages would be sent to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the departed souls.

2. **Adjournment of the House for a short while**

After paying tributes, the House was adjourned as a mark of respect by the Hon'ble Speaker till 10.45 A.M.

3. **Announcement by the Hon'ble Speaker**

i) **Regarding Panel of Chairmen**

The Hon'ble Speaker made an announcement under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of following members to serve on the Panel of Chairmen :

1. Sardar Ajaib Singh Bhatti
2. Sardar Pargat Singh
3. Shri Aman Arora
4. Sardar Gurpartap Singh Wadala

ii) **Regarding Governor's Address**

In pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker informed the House that the Governor had been pleased to address the Punjab Vidhan Sabha on 28th March, 2017 at 11.00 A.M under Article 176 (1) of the Constitution of India. The Hon'ble Speaker laid a copy of the address on the Table of the House.

4. **Announcement by the Secretary**

The Secretary laid on the Table of the House a statement showing the Bills which were passed by the 14th Vidhan Sabha during its 13th and 15th session, which have since been assented to by the Governor.

5. **Papers laid on the Table**

The Parliamentary Affairs Minister laid on the table of the House papers as mentioned at Sr. No. 1 to 18 shown under Item no. III in today's list of Business.

6. **Motion Under Rule 16**

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:

" That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

7. **Motion regarding constitution of Elected Committees for the Year 2017-18**

The following motion moved by the Parliamentary Affairs Minister was carried unanimously:

" WHEREAS the elections to the -

1. Committee on Public Accounts;
2. Committee on Estimates;
3. Committee on Public Undertakings and ;
4. Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2017-18 are to be held before 31st March, 2017; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct in the normal course, the election to these Committees;

Now, therefore, this House authorizes the Speaker, Punjab Vidhan Sabha to nominate the Members of the aforesaid Committees for the aforesaid year, keeping in view the proportionate strength of various Parties/ Groups in the House ;

This House further resolves that for the above purpose, the rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) relating to the elections to the said Committees for the year 2017-18 which are inconsistent with or contrary to the above resolution shall stand suspended ."

8. Financial Business

(i) The Finance Minister presented the supplementary demands for grants for the expenditure of the Government of Punjab for the year 2016-17.

(ii) Supplementary demands for grants for expenditure of the Government of Punjab for the year 2016-17.

1) Discussion on the estimates of the expenditure charged on revenue of the State;

2) Voting on the demands for supplementary Grants .

Demand No. 1 to 15 , 17 to 19, 21 to 30 as listed in the list of Business were collectively put to the vote of the House and carried.

The following Members took part in the discussion on supplementary demands and spoke for the time as mentioned against their names :-

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| 1) Captain Amarinder Singh, Chief Minister | 01 minute |
| 2) Sardar Harvinder Singh Phoolka, Leader of Opposition | 03 minutes |
| 3) Sardar Sukhpal Singh Khaira, Aam Aadmi Party | 03 minutes |

iii) **The Punjab Appropriation Bill, 2017**

The Finance Minister introduced The Punjab Appropriation Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, clauses 2 to 4 collectively, schedule, clause 1 and title were put to the vote of the House and carried unanimously.

The following Members took part in the discussion on Bill and spoke for the time as mentioned against their names :

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| 1) | Sardar Manpreet Singh Badal, Finance Minister | 09 minutes |
| 2) | Sardar Harvinder Singh Phoolka, Leader of Opposition | 01 minute |
| 3) | Sardar Parminder Singh Dhindsa, Shiromani Akali Dal | 02 minutes |

The motion moved by the Finance Minister that " The Punjab Appropriation Bill, 2017 be passed " was put to vote of the House and carried unanimously.

iv) **Presentation of Vote- on-Account for expenditure of the Government of Punjab for the year 2017-18**

The Finance Minister presented the Vote –on- Account for expenditure of the Government of Punjab for the year 2017-18 for three months (viz. April, May and June, 2017).

The following members took part in the discussion on Vote –on- Account and spoke for the time as mentioned against their names :

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| 1) | Sardar Sukhpal Singh Khaira, Aam Aadmi Party | 04 minutes |
| 2) | Rana Gurmeet Singh Sodhi, Indian National Congress | 01 minute |

v) **Motion regarding Vote –on-Account for three months**

The Finance Minister moved that " Vote-on-Account for three months (viz. April, May and June, 2017) amounting to Rs. 293,89,89,76,000/- as appended in the schedule attached be taken into consideration at once and passed."

The motion was carried

vi) **The Punjab Appropriation (Vote-on-Account) Bill, 2017**

The Finance Minister introduced The Punjab Appropriation (Vote-on-Account) Bill, 2017 and moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried unanimously.

During clause-wise consideration of the Bill, clauses 2 to 4 collectively, schedule, clause 1 and title were put to the vote of the House and carried unanimously.

The motion moved by the Finance Minister that "the Punjab Appropriation (Vote-on-Account) Bill, 2017 be passed " was put to the vote of the House and carried unanimously.

9. **Legislative Business**

The Punjab Law Officers (Engagement) Bill, 2017

The Chief Minister introduced the Punjab Law officers (Engagement /Appointment) Bill, 2017 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 12 collectively, sub-clause 1 of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Chief Minister that "the Punjab Law officers (Engagement /Appointment) Bill, 2017 be passed " was put to the vote of the House and carried.

Sardar Harpal Singh Cheema, MLA, Aam Aadmi Party spoke in respect of Bill for half a minute.

10. **Dharna**

Besides Sardar Harvinder Singh Phoolka, Leader of Opposition all the members of Aam Aadmi Party and Lok Insaaf Party present in the House, squatted in protest in the well of the House for not being allowed by the Hon'ble Speaker to speak from another seat instead of seat allotted to the members of Lok Insaaf Party in the House.

The House then adjourned sine-die.

19/11/22
Principal Chief Reporter
Punjab Vidhan Sabha
Chandigarh